

High prices of Khadi Cloth

2102. SHRI N. TOMBI SINGH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are considering an increase in the rebate on Khadi Cloth in view of the common man's difficulty in paying high prices for the Khadi cloth;

(b) if so, the details thereof; and

(c) if not, whether Government propose to spell out their policy for protection of Khadi cloth against the cheaper mill products ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). A dialogue is currently going on between the Government and the KVIC on revision of the existing rebate scheme for Khadi.

S.T.D. facility in Chirala Town of Prakasam District of Andhra Pradesh

2103. SHRI C. SAMBU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to establish STD facility in Chirala town of Prakasam district of Andhra Pradesh ;

(b) whether the Telecommunications Department acquired the land allotted by Chirala Municipality for construction of buildings to establish STD facility ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) and (c), Municipal Land is to be given by Municipality as agreed but approval from Secretariat, Government of

Andhra Pradesh is still awaited and the Director Town Planning of Chirala is pursuing with the State Government for approval for making over land to the Department.

Misuse of telephones in the public booths

2104. SHRI C. MADHAV REDDI : Will the Minister of COMMUNICATIONS be pleased to state ;

(a) whether his attention has been drawn to a news item in the 'Indian Express' dated 4 June, 1985, that out of about 4000 and odd public telephones, about 3000 have been allotted on priority basis to private subscribers in return for a monthly payment of Rs. 200 to the Telephone Department with promise to allow the public to use the telephone;

(b) whether Government are aware that for all these 3000 and odd telephones, the private allottees of telephone have an illegal extension installed in their houses and are misusing the telephones; and

(c) if so, the action proposed by Government to prevent misuse of telephones in the public booths and prevent thefts ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. Approximately 3050 Private Guaranteed Public Telephones have been provided and functioning in Delhi as per the rules framed for the purpose.

(b) and (c) : No, Sir. Action is taken under the Indian Telegraph Rules against the hirer whenever such a case comes to notice.

Public Call Offices in Bangalore

2105. SHRI V.S. KRISHNA IYER : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of public telephone booths located in Bangalore city .